

(₹ / MT)	MEG	PTA	Polyolefins		
			HD	LL	PP
2016-17	57204	52388	87754	88605	83074
2017-18	65304	54560	84683	84161	86753
2018-19	61934	72744	95580	83834	94778
2019 till date	48077	68708	82977	78236	92147

(c) Since the petrochemicals are freely traded products, there is no Government intervention on their prices.

Fertilizer factories in the country

3868. DR. AMEE YAJNIK:

SHRI RAJMANI PATEL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the production capacity of urea and other fertilizers in the country;
- (b) the total number of fertilizer factories which are operational along with the number of factories closed;
- (c) whether it is proposed to increase State quota to ensure the availability of fertilizers to farmers;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA): (a) The annual Reassessed/Installed production capacity of major fertilizers in the country are given below:

(Figure in 'LMT')

Name of Fertilizers	Urea	DAP	Complex Fertilizers
Reassessed/Installed Capacity as on 1.4.2019	220.24	77.06	72.45

(b) There are 44 major fertilizers manufacturing factories/units which are operational. 8 fertilizer factories/units of Central Public Sector Enterprises (CPSEs) under administrative control of Department of Fertilizers are closed.

(c) to (e) Sir, before the commencement of each cropping season, Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), in consultation with all the State Governments, assess the requirement of fertilizers. After assessment of requirement, DAC&FW projects month-wise requirement of fertilizers.

On the basis of month-wise and State-wise projection given by DAC&FW, Department of Fertilizers allocates sufficient/adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability through following system:

- (i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- (ii) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- (iii) Regular Weekly Video Conference is conducted jointly by Department of Agriculture and Cooperation and Farmers Welfare (DAC&FW), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- (iv) The gap between demand (requirement) and production is met through imports. The import for the season is also finalized well in advance to ensure timely availability.

Thus, with the steps as indicated above, Department of Fertilizers ensures availability of fertilizers at the State level and the distribution to the farmers within the State is the responsibility of the respective State Government.

Measures to curb overuse of fertilizers

3869. SHRI HUSAIN DALWAI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of fertilizer subsidy given to farmers since 2014, State-wise and year-wise;